

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF M/s SHIV SHANKAR SOLVENT  
EXTRACTIONS PVT. LTD.**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	M/s Shiv Shankar Solvent Extractions Pvt. Ltd.
2.	Date of incorporation of corporate debtor	10/09/2004
3.	Authority under which corporate debtor is incorporated / registered	RoC Chhattisgarh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15143CT2004PTC016925
5.	Address of the registered office and principal office (if any) of corporate debtor	R-2, Vishal Nagar, Green Paradise Raipur, Chhattisgarh- 492001
6.	Insolvency commencement date in respect of corporate debtor	04/09/2019
7.	Estimated date of closure of insolvency resolution process	02/03/2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Pankaj Khetan Regn. No. IBBI/IPA-002/IPN00010/2016-2017/10014
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Add:</b> H-38,LGF, Jangpura Extension, Near Eros Complex, New Delhi- 110014 <b>E-mail:</b> Pankaj.khetan@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Add: K-37/A, Basement Kailash Colony, Near Kailash Colony Metro, New Delhi- 110048. <b>Mail:</b> clrpshivshankarsolvent@gmail.com
11.	Last date for submission of claims	18/09/2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class (es): N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> Physical Address: N/A



Notice is hereby given that the National Company Law Tribunal, Cuttack Bench, has ordered the commencement of a corporate insolvency resolution process of the M/s Shiv Shankar Solvent Extractions Pvt. Ltd on 04/09/2019.

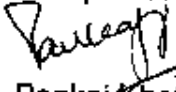
The creditors of M/s Shiv Shankar Solvent Extractions Pvt. Ltd. are hereby called upon to submit their claims with proof on or before 18/09/2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class N/A in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 05/09/2019  
Place: New Delhi

  
Name: Pankaj Khetani  
Interim Resolution Professional in the matter of  
M/s Shiv Shankar Solvent Extractions Pvt. Ltd.  
Registration No: IBBI/PA-002/IPN00010/2016-2017/10014

